

(b) 38 Lecturers under SC category and 14 Lecturers under ST category have been appointed against the quota of 85 and 38 posts for Scheduled Casts and Scheduled Tribes respectively.

(c) and (d) During the year 2009, the University of Delhi has advertised 24, 7 and 51 posts of Lecturers under SC, ST and OBC categories respectively.

Kendriya Vidyalayas in the country

3456. SHRI RAMA CHANDRA KHUNTIA:
SHRI RUDRA NARAYAN PANY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state whether Government is intending to increase the number of Central Schools in the country and specially in the backward State like Orissa to protect the children of *Aam Aadmi* from the exploitation of so-called public schools?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Opening of a Kendriya Vidyalaya (KV) depends on the receipt of a viable proposal from the sponsor *i.e.* State Government, Central Ministry, Public Sector Undertaking etc. who need to commit free land and temporary accommodation, availability of adequate number of students of specified categories, approval of competent authority and availability of funds.

Minimum qualification for college teachers

3457. SHRI RAHUL BAJAJ:
SHRI RAJKUMAR DHOT:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state how many M. Phils and Ph.D holding candidates in the country would stand disqualified from teaching positions in Colleges due to the recent circular of University Grants Commission (UGC) on minimum qualifications for teachers?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): No such information is maintained by the Government centrally in regard to candidates holding M.Phil and Ph.D degrees in the country who would stand disqualified from teaching positions in colleges. However, no person with M. Phil. and/or Ph.D without National Eligibility Test (NET)/State Level Eligibility Test (SLET) qualification appointed in regular process against a regular post on or before the notification dated 1.6.2009 of the University Grants Commission (Minimum Qualifications required for the appointment and career advancement of teachers in Universities and Institutions affiliated to it (3rd Amendment) Regulation, 2009, shall be affected and those working in *ad-hoc* capacity and do not possess Ph.D awarded in accordance with the University Grants Commission (Minimum Standards and Procedures for Award of M. Phil/Ph.D Degree), Regulations, 2009, have been provided 4 attempts at NET/SLET with in a two year period to qualify for being appointed as teachers in Higher Education subject to other eligibility.